

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-306
IB-263/ND/2020

IN THE MATTER OF:

Swastik pipe ltd

...Applicant

Vs

M/s. Associated Switchgears and Projects limited

...Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 02.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Sanjay Jain & Adv. Chetna Bisht

For the Respondent

: Adv. Vikas Padora & Adv. Dipanshu Chugh

ORDER

Ld. Counsel for respondent has put in appearance and submitted that he has filed the reply. The same is on record. Ld. Counsel for petitioner has put in appearance and seeks time to file rejoinder. Let the same be filed within two days from today after serving advance copy of the same to the Ld. Opposite counsel. No further adjournment will be granted on any ground. List the case on **12.03.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)